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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 014.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

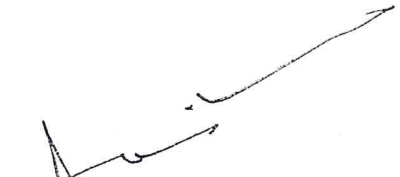
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 44/16	TP 46/17	-do-	433(e) /433(f)	Magnifico Minerals Pvt. Ltd. Vs Shantha Projects Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION		SIGNATURE
		REPRESENTATION TO WHOM (PETITIONER)	(RESPONDENT)	

Counsel for petitioner is present. H requested time to serve notices on the respondents. He is directed to collect notices from the Registry and serve on the respondents. In the meanwhile, he is also directed to comply the relevant Rules under I & B Code.

List it on 19.04.2017.


MEMBER (J)


MEMBER (T)